

ORDER - SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

T. A. No. 1461 OF 1987

Km Hazama Sultan
VERSUS U.O.G.

Sl. No.	DATE	OFFICE REPORT	ORDER
1	2	3	4

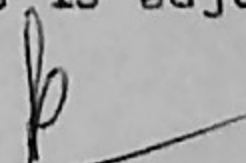
19-2-91 No sitting. Adjourned
to 20-5-91 for hearing.
J.M.

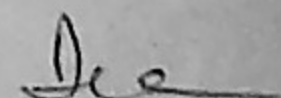
21-5-91 Hon. K. Obayya A.M.
Hon. S.N. Bhatnagar J.M.
Being holiday on 20-5-91,
taken up today. Adjourned
to 9-9-91 for hearing.
B.O.C.
J.M.

9.9.1991

Hon'ble Mr. D.K. Agrawal, J.M.
Hon'ble Mr. K. Obayya, A.M.

On the request of Shri K.M.L.
hajala learned counsel for the applicant,
the case is adjourned to 25th October,
1999.


A.M.


J.M.

RK